

**GOVERNMENT OF INDIA**  
**MINISTRY OF CORPORATE AFFAIRS**  
**OFFICE OF THE REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR,**  
**HIMACHAL PRADESH**  
**'CORPORATE BHAWAN' PLOT NO. 4-B, SECTOR 27-B**  
**MADHYA MARG, CHANDIGARH- 160019.**  
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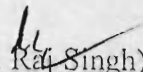
Dated 24-5-18

**Notice in the matter of Section 75 of the Limited Liability Partnership Act, 2008 read with Rule 37(2) of Limited Liability Partnership Rules, 2009**

List of the LLPs which have made an application in Form 24 for striking off their respective names from the Register in pursuance to Rule 37 (1)(b) of the Limited Liability Partnership Rules, 2009.

S. No.	Company Name	CIN/LLPIN/FCRN	SRN
1	DIVYA HIMACHAL MEDIA LLP	AAA-4177	L00730077
2	PIXELHIVE SOLUTIONS LLP	AAF-2224	M04468138
3	ACCUBYTE SOLUTIONS LLP	AAC-0984	M04470290
4	TAAWI IT SOLUTIONS LLP	AAA-7148	M04637260
5	SIGMA TECHNICAL SOLUTIONS LLP	AAF-5931	M04839635
6	ADYBIZ SOLUTIONS LLP	AAG-6820	M05118971
7	GADIVA CONSULTING LLP	AAB-2186	M05537782
8	TREKHIGH TRAVEL CONSULTANTS LLP	AAE-3404	M06142640
9	PAAMSTECH-SOLUTIONS LLP	AAD-0591	M06336317

Yours faithfully,

  
(Dr. Raj Singh)  
Registrar of Companies  
Himachal Pradesh